

NOTIFICATION

It is notified for information of all concerned that the High Court of Delhi and the Courts Subordinate to it, shall observe Wednesday, the 14th April, 2010 as holiday on account of the birthday of "Dr. B.R. Ambedkar".

The cases listed for Wednesday, the 14th April, 2010 will be taken up on Thursday, the 15th April, 2010.


BY ORDER OF THE COURT

Sd/-
(RAKESH KAPOOR)
REGISTRAR GENERAL
Dated:-09.04.2010.

Endst. No.11735-73/Genl/DHC,

Copy to:-

1. The Secretary, Govt. of India, Ministry of Home Affairs, R.No.113, Gate No.4, North Block, New Delhi.
2. The Secretary, Govt. of India, Ministry of Law, Justice & Co. Affairs, Jaisalmer House, New Delhi.
3. The Principal Secretary, (Law, Judicial & LA), GNCT, R.No.802, 8th floor, 'C' Wing, I.P. Estate, New Delhi.
4. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
5. The Registrars General, All High Courts of India.
6. The District Judge-I & Sessions Judge, Tis Hazari, Delhi.
7. The District Judge-II-cum-ASJ, Tis Hazari, Delhi.
8. The District Judge-III-cum-ASJ, Tis Hazari, Delhi.
9. The District Judge-IV-cum-ASJ, Patiala House, New Delhi.
10. The District Judge-V-cum-ASJ, Patiala House, New Delhi.
11. The District Judge-VI-cum-ASJ, Karkardooma Courts, Shahdara, Delhi.
12. The District Judge-VII-cum-ASJ, Karkardooma Courts, Shahdara, Delhi.
13. The District Judge-VIII-cum-ASJ, Rohini Courts, Delhi.
14. The District Judge-IX-cum-ASJ, Dwarka Courts, Sec.10, Dwarka, New Delhi.
15. The Honorary Secretary, Supreme Court Bar Association, Supreme Court Complex, New Delhi.
16. The Honorary Secretary, Delhi High Court Bar Association, New Delhi.
17. The Honorary Secretary, Delhi Bar Association, Tis Hazari, Delhi.
18. The Honorary Secretary, Shahdara Bar Association, Karkardooma, Delhi.
19. The Honorary Secretary, New Delhi Bar Association, Patiala House, New Delhi.
20. The Honorary Secretary, Rohini Bar Association, Rohini Courts Complex, New Delhi.
21. The Honorary Secretary, Dwarka Bar Association, Sec. 10, Dwarka Courts, New Delhi.
22. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi-2.
23. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
24. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
25. The Secretary, Delhi Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
26. The Director, Doordarshan, Mandi House, New Delhi for announcement in News Bulletin.
27. The Director, All India Radio, New Delhi for announcement in News Bulletin.
28. The Chief Editor, UNI, 9, Rafi Marg, New Delhi-01.
29. The Chief Editor, PTI, PTI Building, 4, Parliament Street, New Delhi-01.
30. The Chief Editor, The Hindustan Times, 20, K.G. Marg, New Delhi-01
31. The Chief Editor, Nav Bharat Times, 9-10, Bahadur Shah Zafar Marg, New Delhi-02.
32. Registrar-cum-Secretary to Hon'ble the Chief Justice.
33. All Joint Registrar, Deputy Registrars, Assistant Registrars & Dy. Controller of Accounts.
34. PAs to Registrar General, Registrar (Appll.), Registrar (Protocol), Registrar (Vigilance), Registrar (Admn.), Registrar (Genl-Admn.), Registrar (Computers), Registrar (Original).
35. The Superintendent, Central Jail, Tihar, New Delhi.
36. The Security Officer/In-Charge, Delhi High Court, New Delhi.
37. The CMO, Delhi High Court Medical and Health Centre, New Delhi.
38. The Officer in Charge, NIC (Computer Cell) Delhi High Court, New Delhi.
39. Notice Boards.


(S.K. SHARMA)
REGISTRAR (GENL-ADMN)